

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:959

ANSWERED ON:27.02.2006

DELAY IN PAYMENT OF PROVIDENT FUND

Chowdhury Shri Adhir Ranjan;Rana Shri Kashi Ram;Vasava Shri Mansukhbhai D.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether large scale irregularities are prevailing in the Provident Fund Offices of the country;

(b) if so, the number of complaints received by the Government regarding delay or harassment in payment of Provident Fund during the last two years and current year, State-wise; and

(c) the steps taken by the Government for speedy disposal of Provident Fund cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): No, Sir. However grievances regarding non-settlement of claims, delay in settlement, etc. have been received from various quarters, the details of which are given at annexure-A.

(c): Some processes like settlement of claims, issue of account slips, etc. have been computerised. Further, the modernisation project 'Reinventing EPF India' has been launched by the EPF Organisation to address this issue.

ANNEXURE-A

Annexure referred to in reply to pary (a) and (b) of Lok Sabha USQ no. 959 for 27.02.2006

Region	Complaints Received	
	During the last Two Years	During the Current Year

Andhra Pradesh	6,860	355
Bihar	1,092	283
Chattisgarh	3,505	140
Delhi	18,284	1,252
Goa	551	21
Gujarat	1,940	366
Haryana	3,408	291
Himachal Pradesh	240	55
Jharkhand	885	146
Karnataka	4,803	369
Kerala	1,844	101
Madhya Pradesh	5,144	329
Maharashtra	8,980	2,560
North Eastern Region	476	34
Orissa	9,202	403
Punjab	11,751	161
Rajasthan	7,806	385
Tamil Nadu	13,894	462
Uttar Pradesh	4,321	974
Uttaranchal	240	80
West Bengal	9,327	1,070
Total	1,14,553	9,837